समिति, एक दल से दूसरे दल में विधायकों के निष्ठा परिवर्तन करने तथा सभा में बार-बार पक्ष बदलने से सम्बन्धित सभी पहलुओं पर विचार करने तथा इस विषय में सिफारिशें करने के लिए बनाई गई थी। समिति ने अपना प्रतिवेदन प्रस्तुत कर दिया है जो अब सदन के विचार के लिए लम्बित पड़ा है।

Telengana Surpluse:

*138. SHRI ESWARA REDDY :
SHRI C. JANARDHANAN :
SHRI K. SURYANARYANA :
SHRI HARDAYAL DEVGUN :
SHRI JAI SINGH :
SHRI JUGAL MONDAL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Committee set up to go into the issue of Telengana surpluses has submitted its report :

(b) if so, the main recommendations thereof; and

(c) the decision taken thereon ?

THE MINISTER OF HOME AFFAIRS (SHRI Y.B CHAVAN) : (a) The Committee is expected to give its report towards the end of August, 1969.

(b) and (c). Do not arise.

Rules regarding reinstatement of Government Employees

*139. SHRI A. SREEDHARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the rules regarding re-instatement of a Government servant who is convicted by a lower court on the charge of accepting bribe and is later acquitted by a higher court;

(b) whether such rules differ in case of State Government employees; and

(c) if so, the points of difference in case of U. P. Government employees from those applicable to Central Government employees ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) the order or judgment of the higher court will be implemented by the Govt. unless an appeal is preferred to next higher court. In the event of an appeal, the judgment of the next higher court will be implemented. Further if from the judgement it is seen that the allegations were not entirely without substance, but not such as to sustain a criminal charge then departmental proceedings will be taken up under C. C. A. rules.

(b) and (c). The Government of India are not aware of the procedure being followed in such cases by State Governments.

नक्सलवादी लोगों की गतिविधियां

*140. **श्री रामसिंह अयरवाल :**
श्री श्रीगोपाल साबू :
श्री ओंकार सिंह :
श्री कंवर लाल गुप्त :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नक्सलवादी साम्यवादियों की राष्ट्र-विरोधी गतिविधियों को समाप्त करने के उद्देश्य से किन-किन राजनीतिक दलों ने सरकार को अपने विचार बताये हैं तथा प्रत्येक दल द्वारा क्या विचार व्यक्त किए गए हैं ;

(ख) इस सम्बन्ध में कांग्रेस दल ने क्या विचार व्यक्त किए हैं ;

(ग) क्या सरकार का विचार नक्सलवादियों की संस्था पर प्रतिबन्ध लगाने के लिए कोई विधान बनाने का है ; और

(घ) यदि हां, तो उसका ब्यौरा क्या है ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) : (क) और (ख). और मैंने उग्रवादियों की गतिविधियों से निबटने के लिए उपयुक्त विधान बनाने के प्रश्न पर विचार-विमर्श करने के लिए स्वतन्त्र